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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 65/2013	TP 52/16	For hearing	397/ 398	Ajay Kumar Jain & Another Vs Tech Vulcan Solutions India Pvt. Ltd., & 6 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	D. SATHISH 8660451734	RESPONDENTS	D. Sathish

**ORDER**

Petitioner is absent. Representative of PCS is present who is appearing for Respondent Company. He requested time. He has not filed any objection to the Valuer Report till date. Valuer notice has been sent to the Valuer by the Registry; but there is no representation. Await notice. List it on 08.03.2018.

  
**Member (T)**

  
**Member (J)**